

OFFICE OF THE CIVIL JUDGE (JR. DIVN.) 1ST COURT, CONTAI.

Roster Order Dated 31.07.2020

In compliance of Notification No.1952-RG dated 23.07.2020 of the Hon'ble High Court at Calcutta and as directed by the Ld. District Judge, Purba Medinipur vide his Order No. 95 and 96 both dated 30.07.2020 the staff of this Court are directed to remain themselves available before the Special Bench as per the following roster to assist the Court for dealing urgent matters in Special Bench.

Sl No.	Name & Designation of the Staff	Date to be remain present
1.	Dipak Kumar Das, Sheristadar	3 rd , 7 th , 10 th and 13 th day of August 2020
2.	Ananya Pradhan, Addl. Clerk	6 th , 7 th , 10 th and 12 th of August 2020
3.	Ranjan Panda, Addl. Clerk	3 rd , 4 th , 13 th and 14 th day of August 2020
4.	Anupama Panda, Peon	10 th , 12 th , 13 th and 14 th of August 2020
5.	Samarjit Mondal, Peon	3 rd , 4 th , 6 th and 7 th day of August 2020

Inform all through SMS/ WhatsApp/ e-mail after approval of Ld. District Judge.

Sd/-

(Ms.Rupama Banerjee)

Civil Judge (Jr. Divn.)

1st Court, Contai.

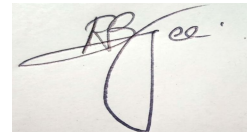
In-Charge.

OFFICE OF THE CIVIL JUDGE (JR. DIVN.) 1ST COURT, CONTAI.

No. 119 / (2) Dated 31.07.2020

Copy forwarded to 1. The Ld. District Judge, Purba Medinipur for his kind consideration and approval.

2. Ld. Civil Judge (Jr. Divn.) 2nd Court, Contai for information.



(Ms.Rupama Banerjee)

Civil Judge (Jr. Divn.)

1st Court, Contai.

In-Charge.

From:
The Civil Judge Junior Division
2nd Court, Contai, Purba Medinipur

Dated: 02.08.2020

To
The Ld. District & Sessions Judge,
Purba Medinipur

Sub.: Roster duty of Staffs for the period from 03.08.2020
to 16.08.2020 except Holidays

Respected Sir,

In compliance of Notification no. 1952-RG dated 23.07.2020 of the Hon'ble High Court at Calcutta and as directed by your Honour vide order no. 95 dated 24.07.2020, the roster of the Staffs of the Court of the Civil Judge Junior Division, 2nd Court, Contai, Purba Medinipur is appended herein below for your Honour's consideration:

SL. No.	Name of the staff	Designation	Phone no.	To remain present on
1.	Sri Dibyendu Dalai	Sheristader	8972229246	03.08.2020 &16..08.2020 except holidays
2.	Aloke Kumar Roy	Stenographer	8926420334	03.08..2020 to 16.08.2020 except holidays
3.	Sri Sumanta Halder	Office peon	9732529837	10.08.2020 , 12.08.20 to 14.08.20
5.	Sri Mriganka Pradhan	Ejlash peon	9679241896	03.08.2020, 04.08.20,06.08.20 & 7.08.2020.

With regards,

Yours faithfully,

The Civil Judge Junior Division,
2nd Court, Contai, Purba Medinipur.

OFFICE OF THE CIVIL JUDGE (JR. DIVN.) 1ST ADDL. COURT, CONTAI.

Roster Order Dated 31.07.2020

In compliance of Notification No.1952-RG dated 23.07.2020 of the Hon'ble High Court at Calcutta and as directed by the Ld. District Judge, Purba Medinipur vide his Order No. 95 and 96 both dated 30.07.2020 the staff of this Court are directed to remain themselves available before the Special Bench as per the following roster to assist the Court for dealing urgent matters in Special Bench.

Sl No.	Name & Designation of the Staff	Date to be remain present
1.	Sukomal Sahoo, Bench Clerk	4 th , 6 th , 12 th and 14 th day of August 2020
1.	Tapash Ghorai, Addl. Clerk	3 rd , 7 th , 10 th and 13 th day of August 2020
2.	Ajoy Das, Peon	4 th , 7 th and 14 th day of August 2020
3.	Manab Samanta, Peon	6 th , 10 th and 12 th day of August 2020

Inform all through SMS/ WhatsApp/ e-mail after approval of Ld. District Judge.

Sd/-

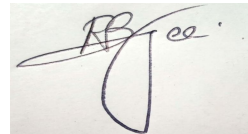
(Ms.Rupama Banerjee)
Civil Judge (Jr. Divn.)
1st Addl. Court, Contai.

OFFICE OF THE CIVIL JUDGE (JR. DIVN.) 1ST ADDL. COURT, CONTAI.

No. 74 / (2) Dated 31.07.2020

Copy forwarded to 1. The Ld. District Judge, Purba Medinipur for his kind consideration and approval.

2. Ld. Civil Judge (Jr. Divn.) 2nd Court, Contai for information.



(Ms.Rupama Banerjee)
Civil Judge (Jr. Divn.)
1st Addl. Court, Contai.

Office of the Sub-Division Civil Judge, Accounts Department, Purba Medinipur, Contai.

Dated: 31st Day of July, 2020

Sub: Roster-duty of staffs of Accounts Department.

In compliance of Notification No. 1952-RG dated 23.07.2020 of the Hon'ble High Court at Calcutta and as directed by the Ld. District Judge, Purba Medinipur vide his Order Memo No. 95 and 96 both dated 30.07.2020, the staffs of Accounts Department are directed to remain present in the Court and Office according to the following roster to perform their duties.

Serial No.	Name and designation of the staff	Dates to be remain present
1.	Sk. Abdus Samad, Accountant	12.08.2020 to 14.08.2020
2.	Animesh Das, Peon	03.08.2020, 06.08.2020. 10.08.2020, 12.08.2020 and 14.08.2020.
3.	Sandhya Jana, Peon	04.08.2020, 07.08.2020 and 13.08.2020

Inform all through SMS/Whatsapp/E-mail after approval of Ld. District Judge.

Amrita Pramanick

Amrita Pramanick
Sub-Divisional Civil Judge,
Accountants Department
Purba Medinipur, Contai.

Copy forwarded to : 1. The Ld. District Judge, Purba Medinipur for his kind consideration and approval.

Copy forwarded for information to:

2. The Ld. Addl. District & Sessions Judge, 1st/ 2nd Court, Contai.
3. The Ld. Addl. District & Sessions Judge, Fast Track 1st/ 2nd Court, Contai.
4. The Ld. Civil Judge (Jr. Div.) 1st/ 2nd/ 1st Addl./ 2nd Addl. Court, Contai.

OFFICE OF THE SUB DIVISIONAL CIVIL JUDGE, NEZARATH SECTION, CONTAI.

Roster Order Dated 31.07.2020

In compliance of Notification No.1952-RG dated 23.07.2020 of the Hon'ble High Court at Calcutta and as directed by the Ld. District Judge, Purba Medinipur vide his Order No. 95 and 96 both dated 30.07.2020 the staff of this Nezarath Department are directed to remain themselves available in the Office as per the following roster to dealing with urgent matters.

Sl No.	Name & Designation of the Staff	Date to be remain present
1.	Kalyan Gupta, Nazir	4 th and 14 th day of August 2020
2.	Ajit Jana, Seal Bailiff	3 rd and 7 th day of August 2020
3.	Argha Praharaj, Seal Bailiff	4 th , 6 th , 12 th and 14 th day of August 2020
4.	Mritunjay Das, Seal Bailiff	10 th and 13 th day of August 2020
5.	Monjur Ali Sha, Addl. Clerk	4 th , 6 th , 10 th and 13 th day of August 2020
6.	Tara Sankar Das, Summon Bailiff	3 rd , 7 th , 13 th and 14 th day of August 2020
7.	Sakti Pada Jana, Peon	4 th , 6 th , 12 th and 14 th day of August 2020
8.	Tapati Das, Peon (Posted at F.T 1 st Court) on Deputation	3 rd , 4 th , 6 th and 7 th day of August 2020
9.	Santu Jana, Swepeer	4 th , 6 th , 12 th and 14 th day of August 2020
10.	Arji Biswanath, Night Guard.	3 rd to 16 th day of August 2020

Inform all through SMS/ WhatsApp/ e-mail after approval of Ld. District Judge.

Sd/-

(Ms.Rupama Banerjee)

Judge-In-Charge of Nezarath Deptt.

Contai. In-Charge.

OFFICE OF THE SUB DIVISIONAL CIVIL JUDGE, NEZARATH SECTION, CONTAI

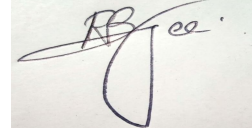
No. 120 /(16) Dated 31.07.2020

Copy forwarded to

1. The Ld. District Judge, Purba Medinipur for his kind consideration and approval.

Copy forwarded for information to

2. The Ld. Addl. District & Sessions Judge, 1st/ 2nd Court, Contai.
3. The Ld. Addl. District & Sessions Judge, Fast Track 1st/ 2nd Court, Contai.
4. The Ld. Civil Judge (Senior Division) 1st/ 2nd Court, Contai
5. The Ld. Addl. Chief Judicial Magistrate, Contai.
6. The Ld. Judicial Magistrate, 1st/ 2nd/ 3rd Court, Contai.
7. The Ld. Civil Judge (Jr. Divn.) 1st/ 2nd/ 1st Addl./ 2nd Addl. Court, Contai
8. The Ld. Judge-In-Charge of Accounts Department, Contai.

A handwritten signature in black ink, appearing to read 'Rupama Banerjee', is written on a light-colored rectangular background.

(Ms.Rupama Banerjee)
Judge-In-Charge of Nezarath Deptt.
Contai. In-Charge.